

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency, with immediate effect:

Sl. No.	Name & E.C.	From	To
1.	Sh. Sunil Kumar Vats EC:2302	SJA, Record Room (Criminal), Patiala House Courts, New Delhi	SJA, Office Pool, Admn. (South-West), Dwarka Courts, Delhi
2.	Sh. Bed Prakash Lal EC:13288	SJA, Office Pool, Admn. Branch - II (Central), THC, Delhi	SJA, Record Room (Criminal), Patiala House Courts, New Delhi
3.	Sh. Sanjay EC:13058	Ahlmad, Evening Court No.2&4, THC, Delhi.	Ahlmad in the court of Sh. Vinod Kr. Gautam, ADJ-7 (W), THC, Delhi.
4.	Sh. Suresh Kumar EC:13066	Ahlmad in the court of Sh. Vinod Kr. Gautam, ADJ-7 (W), THC, Delhi.	JA, Record Room (Crl.), THC, Delhi.
5.	Sh. Satish Kumar EC:29668627	JA, Record Room (Crl.), THC, Delhi.	Ahlmad, Evening Court No.2&4, THC, Delhi.
6.	Sh. Ankit Jain EC-61493965	Asstt. Ahlmad in the court of Sh. Amitabh Rawat, ASJ-03 (Shahdara), KKD, Delhi	JJA, Copying Agency, Rouse Avenue District Courts, New Delhi.
7.	Sh. Rohil Kumar EC:88881508	JJA, Copying Agency, Rouse Avenue District Courts, New Delhi.	Asstt. Ahlmad in the court of Sh. Amitabh Rawat, ASJ-03 (Shahdara), KKD, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

Digitally signed by
GIRISH KATHPALIA
Date: 2022.02.07
16:18:19 +05'30'

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

6839-74
No. P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 07 FEB 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, South-West, New Delhi, Shahdara & RAADC, Delhi/New Delhi.
2. Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the Ld. Principal D&SJ, HQs.
4. The DDO, South-West, New Delhi, Shahdara & RAADC, Delhi/New Delhi.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned.

(Balbir Singh Shalar) 07/2/22
Administrative Officer (Judl.)
Administration-II, Central
Tis Hazari Courts, Delhi